tral Water Commission. The evaluation of the technical and economic feasibility of the project will be done as early as possible.

दिल्ली में डेरियां

*208. **श्री रोशनलाल प्रसाद वर्मा** : क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में उन डेरी मालिकों को जिनके पास भैंसे हैं, सरकार ने कितने प्लाट आवंटित किये हैं और आगे किये जाने हैं;

(ख) क्या उन सभी व्यक्तियों ने, जिन्हें डेरी के लिये प्लाट आवंटित किये गये थे, वहां डेरियों की स्थापना कर ली है ;

(ग) यदि नहीं, तो उन व्यक्तियों की संख्या कितनी है जो प्लाटों का आवंटन और सरकार से कुछ सहायता प्राप्त करने के पश्चात् भी अब तक वहां डेरियां नहीं ले गये हैं ; और

(घ) इसके मुख्य कारण क्या हैं तथा क्या सरकार का प्रस्ताव है कि एक ही स्थान पर डेरियां खोली जायें तथा तत्सम्बन्धी मुख्य ब्यौरा क्या है ?

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) : (क) दिल्ली विकास प्राधिकरण ने 465 प्लाटों/शेडों का विकास किया तथा आवंटन किया । दिल्ली नगर निगम ने 9030 डेरी प्लाटों का विकास किया जिस में से 7567 प्लाटों का आवंटन हो चुका है और 1563 प्लाटों का आवंटन किया जाना है ।

(ख) दिल्ली के शहरी क्षेत्र से सभी डेरियों को डेरी कालानियों में स्थानान्तरित कर दिया गया था परन्तु पिछले बाढ़ आने के कारण बहुत से लोग अपने पुराने स्थानों पर आ गये हैं।

(ग) प्रारम्भ में आम तौर से सभी अलाटियों ने अपने अपने आवंटित प्लाटों पर डेरियां बना ली थीं परन्तु बाद में 465 डी०डी०ए० के प्लाटों में से 30 प्लाटों को छोड़ दिया गया था। जहां तक दिल्ली नगर निगम के 7467 प्लाटों का सम्बन्ध है इन में से 5208 छोड़ दिए गये थे ।

(घ) डेरी उद्योग के लिए कुछ स्थलों के उपयुक्त न होने के कारण और कुछ मामलों में पिछले वर्ष की बाढ़ के कारण कुछ डेरी वालों नें उनको आवंटित प्लाटों को छोड़ दिया था। यद्यपि, नए डेरी स्थल के विकास का प्रस्ताव नहीं है, किन्तु ऐसी डेरियों को नव विकसित डेरी कालोनियों में ही स्थान देने के लिये प्रयत्न किये जा रहे हैं।

शिक्षा संस्थाओं में आर्थिक दृष्टि से पिछड़े हुए छात्रों का प्रवेश

*210. **श्री छोटु भाई गामित** : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार ने देश में व्यावसायिक तथा अन्य तकनीकी कालेजों सहित शिक्षा संस्थाओं में दाखिले के लिये आर्थिक दृष्टि से कमजोर वर्गों के छात्रों को रियायतें देने के बारे में राज्य सरकारों को कोई निर्देश जारी किया है ; और

(ख) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है?

शिक्षा, समाज कल्याण और संस्कृति मंत्री (डा० प्रताप चन्द्र चन्द्र) : (क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

Proposal to organise Asian Games at Calcutta

*211. SHRI SAMAR MUKHERJEE: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government of West Bengal has sent proposal to the Prime Minister to organise the 1982 Asian Games at Calcutta as early as 8 months back stating that it can be organised at an estimated cost of Rs. 20 crores; and

(b) if so, the reaction of the Government to the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN): (a) No, Sir.

(b) Does not arise.

Construction of Rengali Dam and Indrabati Dam

*215. SHRI GANANATH PRADHAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the progress so far made for the construction of Rengali Dam Pro-

ject and Indrabati Dam Project in Orissa;

(b) whether Government have received any representation from the inhabitants of the affected area in regard to compensation and rehabilitation;

(c) if so, the details thereof; and

(d) the steps taken to avoid hardship of such inhabitants?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Work on the construction of the Rengali Dam Project..Stage I is in progress. The State Government have indicated that, against the latest estimated cost of Rs. 100 crores, an expenditure of Rs. 25 crores has been incurred on the project to end of March, 1978.

The Upper Indravati Project has been very recently approved by the Planning Commission in May, 1978. Preliminary works on the Project will be undertaken by the State in the current year.

(b) to (d). The State Government have reported that several representations have been received by them for higher compensation and better rehabilitation facilities. One petition also called for abandoning of Rengali Project stating that the same benefits could be obtained by other measures, such as, small tanks, minor irrigation works and thermal stations.

The Government of Orissa have announced liberal rehabilitation facilities for the persons displaced by the Rengali Project.

No representation has so far been received from the inhabitants of the area who will be affected by the Upper Indravati Project.

Depletion of Shrimps

*216. SHRI F. P. GAEKWAD: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether shrimps account for 90 per cent of the country's exports of fish and shrimps abound in the shallow waters near coastal shore;

(b) whether due to intensive fishing by trawlers there has been severe depletion of shrimps in several coastal areas of the country;

(c) whether Government are aware that other shrimp exporting countries like the USA, Japan and Mexico have already imposed restrictions on the size of the mesh, fishing during breeding season etc. to preserve ecological balance in shallow water; and

(d) if so, steps proposed or taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Yes, Sir; shrimps amount for bulk of country's export of fish. They are generally more abundant in the coastal waters.

(b) No, Sir. Exploitation of shrimp bulk of which comes from traditional boats, has reached full optimum level in certain areas of the coast. However, there is no evidence of serious depletion of shrimp fishery.

(c) Government have no information if mesh regulations are enforced for the shrimp fishery during the breeding season in United States of America, Japan and Mexico.

(d) Mesh size regulations have been introduced by Kerala Government to regulate shrimp fishing in back waters. A close watch is being kept on the situation and suitable measures will be taken in other areas where necessary.